

**ELECTION COMMISSION OF INDIA**  
**Nirvachan Sadan, Ashoka Road, New Delhi-110 001.**

F.No. 56/Symbol/2013/PPS-II/Vol. IX

Dated: 22<sup>nd</sup> October, 2013

To,

The Chief Electoral Officer,  
Madhya Pradesh,  
Bhopal.

Sub:- General Elections to the Legislative Assembly of Madhya Pradesh, 2013-  
Concession to candidates set up by registered unrecognized political  
parties- allotment of common symbol under Para 10B of the Election  
Symbols (Reservation and Allotment) Order, 1968- Regarding.

Sir,

I am directed to state that the application of the following 1(one) registered un-recognized political party for concession in the allotment of a common symbol to its candidates being set up at the current election to Legislative Assembly of Madhya Pradesh under the provisions of para 10B of the Election Symbols (Reservation and Allotment) Order, 1968, has been accepted by the Commission. Accordingly, the Commission has decided to extend the concession sought under Para 10B to candidates of the said party for the current General Election to Legislative Assembly of Madhya Pradesh, 2013, in the constituencies mentioned under:-

Sl. No.	Name of the Party	No. of assembly constituencies	Common Symbol allotted.
1.	Jai Maha Bharath Party	In all the 230 Assembly Constituencies of Madhya Pradesh.	<b><u>Pot</u></b>

2. The Returning Officers of the above mentioned Assembly Constituencies, be directed to allot the common symbol mentioned above to the candidates set up by the aforesaid registered un-recognised political party, subject to fulfillment of the provisions of Para 13 of the Election Symbols (Reservation and Allotment) Order, 1968 relating to setting up of candidates by the party. It may also be noted that said common symbol allotted to the candidates of the party are not allotted by oversight to any other candidate in these constituencies. However, the said symbol shall be available for allotment as free symbol

to other candidates in all other constituencies, and in the constituencies where the aforesaid party does not actually set up its candidates.

3. In the event of the above said party failing to meet the requirement of the minimum number of candidates, as prescribed in Para 10B of the said Symbols Order, 1968, i.e., 10% of total number of Assembly Constituencies, then the said common symbol shall not be available to its candidates.

Yours faithfully,  
*Varinder Kumar*  
**(VARINDER KUMAR)**  
**SECRETARY**

Copy to : \_

1. The President, Jai Maha Bharath Party , Jai Mahabharath Bhawan, Shri Mahaavykuntha Puram, Vill.- Bukkapuram, Tehsil – Alampuram, Distt. – Mahabub Nagar, Andhra Pradesh, Pin – 509 652. It is informed that the party and the candidates must comply with each of the provisions of Para 13 of the Election Symbols (Reservation and Allotment) Order, 1968.
2. Secy.(BJ)
3. West-I
4. Guard File